

26. Pipli
27. Ramdas
28. Rania
29. Rattia
30. Ratti
31. Santokhgarh
32. Sanaur
33. Sanchwal
34. Sialba Majri
35. Surajpur B.C. Factory.

STATEMENT II

Names of P.C.Os sanctioned during the second five year plan and the first year of the third five year plan but not yet opened.

1. Ahlial
2. Baba Bakala
3. Badhani Kalan
4. Banur
5. Bhadaur
6. Bharmar
7. Chak Dana
8. Chamkur Sahib.
9. Chauki Muniar
10. Dhaneta
11. Dhanaula
12. Doda Siba
13. Fatehgarh Panjtoor
14. Hariipur
15. Jojhun Kalan
16. Katrian
17. Kesri
18. Khaira
19. Kharkhauda
20. Khatpur
21. Khajar
22. Kiratpur
23. Kokar Kalan
24. Lakhewali
25. Madlauda
26. Mandi Ateli
27. Nagar
28. Raison
29. Sangat
30. Samad Bhai

Lucknow-Bhopal National Highway

3624. Shri Ram Sewak Yadav: Will the Minister of **Transport and Communications** be pleased to state:

(a) whether it is a fact that Government are planning to construct a National Highway from Lucknow to Bhopal via Kalpi;

(b) whether any alternative route is proposed to be planned; and

(c) what time will be taken by Government for its construction and the amount expected to be spent?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) A National Highway route already exists connecting Lucknow with Bhopal via Kanpur, Kalpi, Jhansi, Shivpuri and Biaora.

(b) No.

(c) Does not arise.

Damage Claims Against Railways

3625. Shri Ram Harkh Yadav: Will the Minister of **Railways** be pleased to state:

(a) whether the number of damage claims against the Railways, in particular on the Northern Railway, was daily increasing;

(b) if so, the cause of the increase and the steps taken or proposed to be taken for bringing about a healthy check; and

(c) the actual number of such claims against the North and North Eastern Railways in their hands at present?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) There has been a slight increase in the intake of new claims on all Indian Railways including Northern Railway during January to April, 1962 as compared to January to April 61.

(b) Increase in the number of new claims is partly due to assumption of common carriers' liability with effect from 1-1-62 and partly due to increase in traffic handled. Some of the steps taken in the matter of prevention of Claims are indicated in the statement laid on the Table of the House. [See Appendix IV, annexure No. 81].

(c) The number of outstanding claims on Northern and North Eastern Railways as on 30-4-62 are given below:—

| <i>Railways</i> | <i>No. of claims as on 30.4.62</i> | <i>out standing</i> |
|-----------------|--|---------------------|
| Northern | 6,212. | |
| North Eastern | 1,831. | |

Lady Hardinge Hospital, New Delhi

3626. Shri N. Sreekantan Nair: Will the Minister of Health be pleased to state:

(a) whether Government are aware that stray dogs and cats roam about in the rooms and special wards of the Lady Hardinge Hospital, New Delhi and spoil the eatables of the patients;

(b) whether Government are also aware that monkeys enter the rooms and cottages and snatch away fruits and eatables from the patients;

(c) whether it is also a fact that a few days back a monkey mauled the chowkidar of the cottages in the Lady Hardinge Hospital and the man was admitted in the Hospital; and

(d) if so, what action is being taken in the matter?

The Minister of Health (Dr. Sushila Nayar): (a) Sometimes stray cats and dogs are found roaming about in the premises of the Hospital.

(b) Some monkeys live on the trees nearby and cause nuisance occasionally.

(c) One of the Class IV employees was attacked by a monkey but he has not sent any report to the hospital authorities.

(d) Efforts are being made to do away with this nuisance with the co-operation of the New Delhi Municipal Committee and others.

Factory in Ranjeet Nagar, South Patel Nagar, Delhi

3627. Shri N. Sreekantan Nair: Will the Minister of Health be pleased to state:

(a) whether it is a fact that there is a factory in Ranjeet Nagar, South Patel Nagar, Delhi, which manufactures chemicals;

(b) whether it is also a fact that the existence of the factory is resented by the people of the colony as the smoke emitted through the chimneys of the factory is considered harmful to the health of the residents especially when they have to sleep outside in the summer;

(c) under what provisions of the law the factory has been allowed to continue in the residential area; and

(d) steps taken to remove it to some factory area?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). Yes.

(c) The factory has been in existence for a number of years. It was set up before Ranjeet Nagar colony was developed, and the factory is duly licensed.

(d) The old factories which existed prior to the formation of the Corporation are being allowed to continue till such time as alternative sites are allotted in some industrial areas.

Establishment of New Division of E. Railway at Dhanbad

3628. Dr. Saradish Roy: Will the Minister of Railways be pleased to